

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

WEDNESDAY, THE 13<sup>TH</sup> DAY OF MAY,2020/23RD VAISAKHA, 1942

W.P(C) NO. 9906 OF 2020

PETITIONER/PETITIONERS:

MAJ HOSPITAL,  
EDAPALLY, ERNAKULAM, COCHIN-682 024  
REPRESENTED BY ITS DIRECTOR,  
FR.KURIAKOSE ERAVIMANGALAM

BY ADVS.

SRI. JULIAN XAVIER.J  
SRI. FIROZ K. ROBIN  
SRI. ROY JOSEPH  
SMT. ANNIES MATHEW  
SRI. HARIDAS.E

RESPONDENT/RESPONDENTS:

1. KERALA STATE ELECTRICITY BOARD LIMITED,  
REPRESENTED BY ITS SECRETARY,  
VYDHUTHI BHAVANAM, PATTOM PALACE P.O,  
PATTOM, THIRUVANANTHAPURAM, PIN- 695 004
2. DEPUTY CHIEF ENGINEER,  
KERALA STATE ELECTRICITY BOARD LIMITED,  
OFFICE OF THE DEPUTY CHIEF ENGINEER,  
ELECTRICAL CIRCLE, POWER HOUSE ROAD P.O,  
ERNAKULAM-682 018.
3. ASSISTANT ENGINEER,  
KERALA STATE ELECTRICITY BOARD LIMITED,  
ELECTRICAL SECTION, EDAPALLY P.O,  
ERNAKULAM DISTRICT, PIN-682 024

BY

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 13.05.2020,  
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**GOPINATH.P, J**

=====  
**WP(C) NO. 9906 OF 2020**

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**DATED THIS THE 13<sup>th</sup> DAY OF May, 2020**

**ORDER**

Admit.

Standing counsel takes notice for respondents 1 to 3. There will be an interim order staying the disconnection of electric supply to the petitioner, on the petitioner remitting an amount equivalent to the principal amount demanded in Ext.P5 (Rs.4,69,502/-) in 10 equal monthly instalments, starting from 29/05/2020. The subsequent installments shall be paid on or before the 29<sup>th</sup> day of succeeding months.

NSD

**GOPINATH.P  
JUDGE**

**APPENDIX**

**PETITIONERS EXTS:**

<p><b><u>EXT.P1.</u></b> TRUE COPY OF THE BILL DATED 23.1.2015 ISSUED BY THE 3<sup>RD</sup> RESPONDENT TO THE PETITIONER</p>
<p><b><u>EXT.P2.</u></b> TRUE COPY OF THE DEMAND DATED 8.12.2016 ISSUED BY THE 3<sup>RD</sup> RESPONDENT TO THE PETITIONER</p>
<p><b><u>EXT.P3.</u></b> TRUE COPY OF THE INTERIM ORDER DATED 5.1.2017 IN W.P.(C) NO.244/2017</p>
<p><b><u>EXT.P4.</u></b> TRUE COPY OF THE LETTER DATED 18.2.2020 ISSUED ON BEHALF OF THE ADALATH COMMITTEE KSEBL</p>
<p><b><u>EXT.P5.</u></b> TRUE COPY OF THE LETTER DATED 9.3.2020 ISSUED BY THE 3<sup>RD</sup> RESPONDENT</p>
<p><b><u>EXT.P6.</u></b> TRUE COPY OF THE LETTER DATED 2.5.2020 ISSUED BY THE 3<sup>RD</sup> RESPONDENT TO THE PETITIONER</p>